

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO-2017
ANSWERED ON- 07/08/2023

HAR GHAR JAL (RURAL) MISSION

2017. SHRI RANDEEP SINGH SURJEWALA:

Will the Minister of JAL SHAKTI be pleased to state:-

- (a) the details of households covered, and connections provided in villages under the Har Ghar Jal (Rural) mission, State-wise;
- (b) whether the scheme is going as per expectations of Government in consultation with States and if so, the details thereof;
- (c) the reasons States of Rajasthan, Chhattisgarh and Jharkhand are not being provided the requisite funds or support for the scheme; and
- (d) whether it is a fact that the current numbers on the adoption of the scheme in households are based on self-reporting by villages and are not certified by a third party, if so, the reasons therefor?

ANSWER

MINISTER OF STATE OF JAL SHAKTI

(SHRI PRAHLAD SINGH PATEL)

(a) Since August 2019, Government of India is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal in partnership with States to make provision of tap water supply to every rural household. As reported by States on JJM-IMIS, State/ UT-wise rural households provided with tap connections under JJM, are at **Annex**.

(b) Water is a state subject and therefore the primary responsibility for planning and implementing piped water supply schemes to provide tap water to their households, lies with the respective State/UT. However, Government of India has taken number of steps to plan and implement JJM in the whole country which *inter alia* includes discussion and finalization of annual action plan (AAP) in consultation with States/ UTs, regular review of planning and implementation, workshops/ conferences/ webinars for capacity building and knowledge sharing, field visits by multi-disciplinary team to provide technical support, etc.

Since the launch of JJM, additional 9.48 Crore rural households have been provided tap water connections. Thus, as on 03.08.2023, out of 19.41 Crore rural households in the country, provision of tap water supply has been made to 12.71 Crore (65.49%) households.

As on 03.08.2023, 6 States & 3 UTs, 140 Districts, 1,428 Blocks, 85,107 Gram Panchayats and 1,78,422 villages are reported as 'Har Ghar Jal'.

(c) The States of Chhattisgarh, Jharkhand & Rajasthan have been allocated the sufficient & substantial fund under JJM. However, these States could not draw the funds due to slow pace of implementation of JJM in their respective States.

The details of central share of funds allocated, released & fund utilized under JJM by the States of Chhattisgarh, Jharkhand and Rajasthan are as under:

State/ UT	Year	Central share					Expenditure under State share
		Opening Balance	Fund allocated	Fund drawn	Available fund	Reported utilization	
Chhattisgarh	2019-20	31.58	208.04	65.82	97.40	39.23	37.55
	2020-21	58.17	445.52	334.14	392.31	223.80	221.10
	2021-22	168.52	1,908.96	477.24	645.76	498.69	488.63
	2022-23	147.06	2,223.98	2,223.98	2,371.04	2,097.06	2,079.48
	2023-24	273.99	4,485.60	992.78	1266.77	454.55	452.84
Jharkhand	2019-20	75.79	267.69	291.19	382.97	114.58	119.71
	2020-21	268.39	572.24	143.06	411.45	286.62	177.73
	2021-22	124.83	2,479.88	512.22	637.05	437.21	510.99
	2022-23	199.83	2,825.52	2,119.14	2,318.97	1,789.85	1,593.00
	2023-24	529.13	4,722.76	ND	529.13	391.13	705.32
Rajasthan	2019-20	313.67	1,301.71	1,301.71	1,615.38	620.31	698.54
	2020-21	995.07	2,522.03	630.51	1,625.58	762.04	789.05
	2021-22	863.53	10,180.50	2,345.08	3,208.61	1,920.16	1,664.02
	2022-23	1,288.46	13,328.60	6,081.80	7,370.26	3,938.57	4,122.81
	2023-24	3,431.69	3,019.94	ND	3,431.69	1896.05	1249.58

Source: JJM - IMIS

ND: Not Drawn

(d) As per Operational Guidelines of JJM, after making provision of tap connections to all rural households in a village, the Department implementing the scheme provides completion certificate to Gram Panchayat and marks the village as 'Har Ghar Jal' village on JJM-IMIS. Subsequently, Gram Sabha while reading out aloud the work completion report in its meeting, formally passes resolution certifying itself as 'Har Ghar Jal' village. The copy of certificate provided by implementing department, resolution passed by Gram Sabha, and a small video capturing the Gram Sabha is reflected on JJM Dashboard and village is marked certified in JJM-IMIS. As such, certification is carried out only at village level, in such villages where all households are reported to have been provided tap water connections.

As on 03.08.2023, out of 1,78,422 villages are reported as 'Har Ghar Jal' by implementing departments in States/ UTs, 67,804 villages have been certified by gram sabhas, as 'Har Ghar Jal' villages.

This information is in public domain that can be accessed using weblink: <https://ejalshakti.gov.in/jjmreport/JJMIndia.aspx>.

Annex referred to in part (a) of Rajya Sabha UQ No. 2017 answered on 07.08.2023

State/ UT-wise status of tap water connections in rural households

(Nos. in lakhs)

S. No.	State/ UT	Total rural HHs as on 03.08.2023	Rural HHs with tap water connection as on 15.08.2019		Rural HHs with tap water connections as on 03.08.2023		Rural HHs with tap water connections under JJM
			No.	In %	No.	In%	No.
1.	A & N Islands	0.62	0.29	46.02	0.62	100	0.33
2.	Andhra Pr.	95.55	30.74	32.18	66.99	70.11	36.25
3.	Arunachal Pr.	2.30	0.23	9.91	1.99	86.61	1.76
4.	Assam	68.30	1.11	1.63	36.23	53.04	35.12
5.	Bihar	166.30	3.16	1.90	160.30	96.39	157.14
6.	Chhattisgarh	50.14	3.20	6.38	27.62	55.08	24.42
7.	DNH and DD	0.85	0.00	0.00	0.85	100	0.85
8.	Goa	2.63	1.99	75.70	2.63	100	0.64
9.	Gujarat	91.18	65.16	71.46	91.18	100	26.02
10.	Haryana	30.41	17.66	58.08	30.41	100	12.75
11.	Himachal Pr.	17.09	7.63	44.64	17.09	100	9.46
12.	J&K	18.66	5.75	30.84	12.59	67.45	6.84
13.	Jharkhand	61.33	3.45	5.63	24.21	39.48	20.76
14.	Karnataka	101.17	24.51	24.23	69.73	68.92	45.22
15.	Kerala	70.83	16.64	23.50	35.46	50.06	18.82
16.	Ladakh	0.42	0.01	3.33	0.34	80.16	0.33
17.	Lakshadweep	0.13	-	0.00	0.00	0.93	0
18.	Madhya Pr.	119.63	13.53	11.31	61.48	51.39	47.95
19.	Maharashtra	146.73	48.44	33.01	114.27	77.88	65.83
20.	Manipur	4.52	0.26	5.74	3.47	76.74	3.21
21.	Meghalaya	6.52	0.05	0.70	3.61	55.37	3.56
22.	Mizoram	1.33	0.09	6.91	1.21	91.02	1.12
23.	Nagaland	3.69	0.14	3.76	2.78	75.43	2.64
24.	Odisha	88.63	3.11	3.51	55.59	62.72	52.48
25.	Puducherry	1.15	0.94	81.33	1.15	100	0.21
26.	Punjab	34.26	16.79	49.00	34.26	100	17.47
27.	Rajasthan	106.70	11.74	10.87	44.73	41.93	32.99
28.	Sikkim	1.32	0.70	53.34	1.14	86.53	0.44
29.	Tamil Nadu	125.53	21.76	17.33	89.33	71.16	67.57
30.	Telangana	53.98	15.68	29.05	53.98	100	38.3
31.	Tripura	7.44	0.25	3.30	4.96	66.62	4.71
32.	Uttar Pr.	262.43	5.16	1.94	145.42	55.41	140.26
33.	Uttarakhand	14.95	1.30	8.72	11.82	79.1	10.52
34.	West Bengal	184.59	2.15	1.16	63.95	34.65	61.8
	Total	1,941.32	323.63	16.67	1,271.40	65.49	947.77

Source: JJM IMIS